

(b) if so, the location thereof; and

(c) the time by which it will be set up?

**The Minister of Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) and (c). The plant will be installed at Ghaziabad (U.P.) sometime in 1961.

### Carpets

**\*1007. Shri Ajit Singh Sarhadi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total output of carpets in India at present; and

(b) the steps taken to improve the standard thereof?

**The Minister of Industry (Shri Manubhai Shah):** (a) The estimated annual production of woollen carpets is Rs. 6 crores.

(b) Various steps such as financial assistance to State Governments for training in and production of quality goods, framing of specifications for standards of quality, compulsory labelling, introduction of quality control etc. have been taken to improve the standard of carpets.

### Manufacture of Paper Making Machinery

**\*1013.** { Shri Damani:  
Shri L. Achaw Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have approved of a few schemes for the manufacture of paper making machinery in the country in collaboration with foreign firms; and

(b) if so, the details thereof?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). A statement is placed on the Table of the Sabha. [See Appendix II, annexure No. 90.]

### Export of Handloom Goods

**\*1016. Shrimati Parvathi Krishnan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the West German Government has agreed to make the quota for import of Indian hand-woven fabrics applicable to all kinds of handloom fabrics;

(b) if so, the value of such quota; and

(c) the amount of foreign exchange that is likely to be earned by the export of these goods?

**The Minister of Commerce (Shri Kanungo):** (a) and (b). The Government of the Federal Republic of Germany have notified that a global quota of the value of DM 300,000 has been established for import of all kinds of handloom fabrics into Germany during the first half of 1960. The quota is available for import from a number of countries including India.

(c) It is not possible to assess the value of the exports that are likely to be effected from India against this quota.

### चीन में भारतीय समाचार पत्र सम्वाददाता

**\*१०१७. श्रीमती मिनीमाता :** क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) कितने भारतीय समाचारपत्र सम्वाददाताओं को चीन सरकार ने चीन में प्रवेश करने की अनुमति नहीं दी है ; और

(ख) चीन द्वारा भारतीय सीमा के अतिक्रमण के बाद कितने भारतीय समाचारपत्र सम्वाददाताओं को चीन सरकार ने चीन प्रवेश की अनुमति दी है ?

वैदेशिक कार्य मंत्री के सभा सचिव (श्री सादत अली खां) : (क) जहां तक हमें पता है, दो संवाददाताओं को वीजा नहीं दिये गये ।

(ख) पिछले चन्द महीनों में कोई भारतीय प्रेस संवाददाता चीन नहीं गया।

#### Biographical Sketches of Indian Leaders

\*1018. **Shri A. M. Tariq**: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that Government propose to bring out biographical sketches of some prominent Indian leaders;

(b) if so, when;

(c) whether any names have been selected so far; and

(d) the criteria for selection?

**The Minister of Information and Broadcasting (Dr. Keskar)**: (a) and (b). Yes, Sir. It has been decided to bring out under the series "Builders of Modern India", the biographical sketches of eminent leaders of the country who have contributed to the Indian renaissance and the freedom movement. Two biographies, on Dadabhai Naoroji and C. R. Das, have already been released.

(c) A tentative list of the leaders whose biographies are being undertaken at present is given below. The list will be expanded and new names will be added:

1. Bankim Chandra Chatterjee.
2. Mahadev Govind Ranade.
3. Badruddin Tyabji.
4. Bal Gangadhar Tilak.
5. Bepin Chandra Pal.
6. Rabindranath Tagore.
7. Madan Mohan Malaviya.
8. Lala Lajpat Rai.
9. Gopal Krishna Gokhale.
10. Motilal Nehru.
11. Sarojini Naidu.
12. G. Subramania Iyer.
13. Dr. M. A. Ansari.

(d) Eminent leaders of the freedom movement are too well-known to require any criterion to be laid down.

#### Sale of Hyderabad House in New Delhi

\*1019. **Shri P. C. Borooah**: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the Andhra Pradesh Government is going to sell away the Hyderabad House in New Delhi; and

(b) if so, the details of the deal?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda)**: (a) Yes Sir; the Andhra Pradesh Government have offered for sale to the Government of India the Hyderabad House in New Delhi.

(b) The terms of purchase are still under negotiation with State Government. The value of the property is being assessed by the Technical Officers of the Central and Andhra Pradesh State Governments.

#### Atomic Test in the Sahara

\*1020. { **Shrimati Manjula Devi**:  
**Shri Narasimhan**:

Will the **Prime Minister** be pleased to state whether it is a fact that twenty-five nations of the Afro-Asian group, including India have formally protested to the U.N. against the decision of France to explode an atomic device in the Sahara in the face of the General Assembly's resolution recommending that it refrain from such actions?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan)**: Twenty-five countries of the Asian-African group, including India addressed a letter to the Secretary-General of the United Nations on 2nd February 1960, expressing the deep concern of their governments at the impending nuclear tests proposed by France in the Sahara. The letter which the Secretary General was asked to circulate to other mem-